



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 18th August 2023

ORDER

1. Reference Ministry of Corporate Affairs Order no. A-22012/6/2021-Ad. IV- MCA dated 16th August 2023, the benches are required to the reconstituted as per the transfer of existing members and posting of newly appointed Members.
2. In view of the aforesaid and in exercise of powers conferred under Section 419 of Companies Act 2013, Hon`ble President, National Company Law Tribunal is pleased to reconstitute Benches for exercising and discharging the Tribunals powers and functions.

S. No.	Bench	Court No.	Member (Judicial)	Member (Technical)	Remarks
1	Principal Bench	Court No. 1	Justice Ramalingam Sudhakar, President	Shri Avinash Kumar Srivastava	Full Day
2	New Delhi	Court No. II	Shri Ashok Kumar Bhardwaj	Shri L.N. Gupta *	Special Bench - Till date of joining is notified for M(T)
		Court No. III	Shri Bachu Venkat Balarama Das	Shri Atul Chaturvedi	Full Day
		Court No. IV	Shri Manni Sankariah Shanmuga Sundaram	Dr. Binod Kumar Sinha	Full Day
		Court No. V	Shri Mahendra Khandelwal	Shri Rahul Prasad Bhatnagar	First Half
		Court No. VI	Shri Mahendra Khandelwal	Shri Rahul Prasad Bhatnagar	Second Half

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3	Ahmedabad	Court No. I	Shri Shammi Khan	Shri Sameer Kakar <i>(Transfer from Chennai)</i>	Full Day
		Court No. II	Mrs Chitra Ram Hankare	Dr. Velamur Govindan Venkata Chalapathy	Full Day
4	Indore	Court No. I	Shri P. Mohan Raj	Shri K. K. Singh	Thursday & Friday (Full Day)
5	Allahabad	Court No. I	Shri Praveen Gupta	Shri Ashish Verma	Full Day
6	Bengaluru	Court No. I	Justice (Retd.) T Krishna Valli (since transferred to Kochi)	Shri Manoj Kumar Dubey	Second Half - Special bench - Till new Member (J) joins
7	Chandigarh	Court No. I	Shri Harnam Singh Thakur	Shri Subrata Kumar Dash *	Special Bench - FIRST HALF Till date of joining is notified for Member(T)
		Court No. II	Dr. PSN Prasad <i>(Transfer from Delhi)</i>	Shri Umesh Kumar Shukla	Second Half
8	Chennai	Court No. I	Shri Sanjiv Jain	Shri Venkataraman Subramaniam	First Half
		Court No. II	Shri Sanjiv Jain	Shri Ravichandran Ramasamy	Second Half - Special bench - till new Member(J) joins
9	Guwahati	Court No. I	Shri H.V. Subba Rao <i>(Transfer from Mumbai)</i>	Shri Satya Ranjan Prasad <i>(Transfer from Cuttack)</i>	Full Day
10	Hyderabad	Court No. I	Dr. N.V. Ramakrishna Badarinath	Shri Charan Singh	Full Day
		Court No. II	Shri Rajeev Bhardwaj	Shri Sanjay Puri	Full Day
11	Amravati	Court No. I	Justice (Retd.) Telaprolu Rajani	Ms. Anuradha Sanjay Bhatia, <i>(Transfer from Mumbai)</i>	Full Day
12	Kolkata	Court No. I	Shri Rohit Kapoor	Shri Balraj Joshi	Full Day
		Court No. II	Ms. Bidisha Banerjee	Shri Arvind Devanathan	Full Day

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13	Mumbai	Court No. I	Justice Mr. Virendrasingh Gyansingh Bisht (R)	Shri Prabhat Kumar	Full Day
		Court No. II	Shri Kuldip Kumar Kareer	Shri Anil Raj Chellan	Full Day
		Court No. III	Mrs Lakshmi Gurung	Shri Charanjeet Singh Gulati	Full Day
		Court No- IV	Shri Kishore Vemulapalli	Ms. Anu Jagmohan Singh	Full Day
		Court No. V	Ms Reeta Kohli	Smt. Madhu Sinha	Full Day
		Court No. VI	Shri KR Saji Kumar	Shri Sanjiv Dutt	Full Day
14	Jaipur	Court No. I	Shri Deep Chandra Joshi	Shri Rajeev Mehrotra	Full Day
15	Cuttack	Court No. I	Shri P. Mohan Raj	Shri K. K. Singh	Monday to Wednesday (Full day)
16	Kochi	Court No. I	Justice (Retd.) T Krishna Valli, <i>(Transfer from Bengaluru)</i>	Shri Shyam Babu Gautam <i>(Transfer from Mumbai)</i>	First Half

3. The reconstitution of Benches shall be effective from 21.08.2023.

4. Members are to join the respective NCLT benches at the earliest.

5. This issues with the approval of Hon`ble President.

Kamal Sultanpuri
18.08.2023
(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi / Kolkata / Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/ Jaipur/Cuttack/Kochi/Amaravati/ Indore.
5. NCLT web site/ Notice Board.